GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 2877 TO BE ANSWERED ON 17TH DECEMBER, 2025

RATION CARD IN DELHI

†2877. SHRI RAMVIR SINGH BIDHURI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): whether any maximum limit of number of the Ration Cards has been fixed for Delhi:
- (b): if so, whether the Government is consider to increase the maximum limit of the number of Ration Cards;
- (c): whether the ration quota of Delhi has been increased after the implementation of 'One Nation, One Card' scheme; and
- (d): if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): The National Food Security Act, 2013 (NFSA), Act is being successfully implemented in all the States/UTs including the NCT of Delhi. The Act provides for coverage of 37.69% of the rural and 43.59% of the urban population for the NCT of Delhi, for receiving free of cost foodgrains, which at Census 2011 comes to 72.77 lakh persons.

At present, against the intended coverage of 72.77 lakh beneficiaries, The NCT of Delhi has identified the beneficiaries upto maximum permisssible limit i.e. 72.77 lakh persons.

Section 9 of the National Food Security Act, 2013 (NFSA), provides that the percentage coverage under the Targeted Public Distribution System in rural and urban areas for each State shall be determined by the Central Government and the total number of persons to be covered in the State shall be calculated based on the population estimates as per the census of which the relevant figures have been published. Therefore, any revision in the coverage under the NFSA shall be possible only after the relevant data of the next population Census is published.

(c) & (d): No, the Ration quota of Delhi has not been increased after the implementation of 'One Nation, One Card' scheme. However, the Government of India provides additional ration separately on quarterly basis to NCT of Delhi against the sale under ONORC for implementation of the said Scheme.
